

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I, CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17.12.2020 at 2.30 P.M
THROUGH VIDEO CONFERENCING**

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA/257/2020
PETITION NUMBER : CP/202/IB/2018
NAME OF THE APPLICANT : The Muthoot Finance Ltd
NAME OF THE RESPONDENT : Southern Investments Pvt Ltd
UNDER SECTION : 60(5) of IBC

ORDER

Mr. S.Sathiyarayanan, Advocate for the Applicant is present through Video Conferencing Platform and represents that the notice was taken to the Respondent through post, however, the same remained unclaimed and in relation to the same an Affidavit of Service has also been filed vide diary No.3151 before this Tribunal.

Taking into consideration the Affidavit of Service filed by the Applicant, one more notice be sent by the Applicant itself for which the necessary steps be taken by the Applicant through the **Registry** to serve the notice on the Respondent within one week from today.

Post this Application on **20.01.2021**.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)